

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 130
(IB)-1352(PB)/2018

IN THE MATTER OF:

Gyan Chand Yadav and Anr.

.... Applicant/petitioner

Vs.

M/s. Orris Infrastructure Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 21.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

Mr. Suraj Kumar Singh & Mr. Harsh Vashisht,
Advs.

For the respondent

Mr. Gaurav Kejriwal & Mr. Gurpreet Kaur, Advs.

ORDER

For order see, CP. No. (IB)-933(PB)/2018.

21.08.2019
Ritu Sharma